

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 79 OF 2007

GENERAL SECRETARY, H.S.E.  
UNION, BHILAI

.....

APPELLANT

VERSUS

MANAGING DIRECTOR,  
BHILAI STEEL PLANT

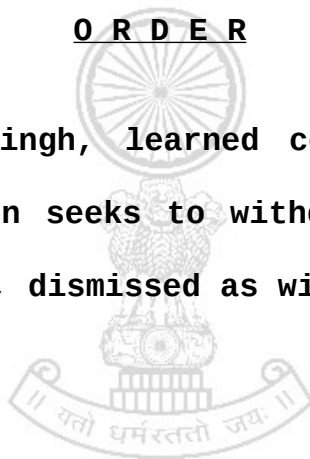
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RESPONDENT

WITH  
CIVIL APPEAL NO.81 of 2007

O R D E R

Ms. Niranjana Singh, learned counsel appearing  
for the appellant-Union seeks to withdraw the appeals  
which are, accordingly, dismissed as withdrawn.



JUDGMENT

.....J  
[MARKANDEY KATJU]

.....J  
[ASOK KUMAR GANGULY]

NEW DELHI  
OCTOBER 27, 2009.